

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA**

No.HHC/Protocol/ GH/Rules/-

Dated 23<sup>rd</sup> Sept., 2013

**Office Order**

Hon'ble the Chief Justice has been pleased to declare OSD (Protocol) as Controlling Officer within the meaning of Rule 2 (c), of High Court of Himachal Pradesh ( Use, Maintenance & Control of Guest Houses and Sessions Houses), Rules, 2013. His Lordship has further been pleased to declare Shri Devinder Chopra, Deputy Registrar ( Accounts) as Officer Incharge within the meaning of Rule 2 (d), of High Court of Himachal Pradesh ( Use, Maintenance & Control of Guest Houses and Sessions Houses), Rules, 2013 until some officer is posted as regular Deputy Registrar ( Buildings & Protocol).

This Order will come into force with immediate effect.

**BY ORDER**

**REGISTRAR GENERAL**

No. HHC/Protocol/GH/Rules

Dated: 23.9.2013

Copy forwarded for information to:

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. All the District & Sessions Judges in Himachal Pradesh;
3. The Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla;
4. All the Presidents, Distt. Consumer Redressal Fora in H.P.;
5. The Presiding Officers, Labour Court-cum-Industrial Tribunal, Shimla and Dharamshala, H.P.;
6. Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla;
7. All the Civil Judges(Sr./Jr. Division) in H.P. including the Civil Judges(Sr./Jr. Division) on deputation;
8. All the OSDs, CPC, and Administrator/ Asstt. Co-ordinator ( Mediation);
9. All the Secretaries to the Hon'ble Judges;
10. The Secretary/Private Secretaries to the Registrar General/Registrars (Inspection)/ (Judicial, Administration &JB)/ (vigilance);
11. All the Additional Registrars/Deputy Registrars/Assistant Registrars/Court Masters;
12. All the Sections Officers/Readers/Protocol Officer/Public Relations Officer/Marriage Counselor/ APOs;
13. The Technical Director, NIC posted in the High Court with a request to get this Notification uploaded on the High Court website;
14. Receptionist, High Court Guest House, Kaithu, Shimla;
15. Guard File;

(Note: From Sl. Nos. 8 to 15: High Court of H.P. Shimla)

**OSD (Protocol)**